



\$~1(SDB) to 7(SDB)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1970/2011 & CM APPLs.47869/2019, 60435/2023**

VIJAY KUMAR SHARMA

.....Petitioner

Through: Mr. Alok Kumar, Sr. Advocate with
Mr. Amit Kumar Singh, Mr. Varun
Maheshwari, Mr. Ayush Saxena, Mr.
Manan Soni and Mr. Siddhant Soti
Advocates

versus

**NATIONAL COMMISSION FOR MINORITY EDUCATIONAL
INSTITUTIONS & ORS.**

.....Respondents

Through: Mr. M. Tarique Siddiqui, Mr.
Abhishek Tanwar & Mohd. Bilal,
Advs. for R-6,7,9,10&11
Mr. Pritish Sabharwal, Adv. for Jamia
Millia Islamia. (M: 9891258642)
Ms. Arunima Dwivedi, CGSC with
Ms. Swati Jhunjunwala, Adv. for
UII (M: 9971724716)

2(SDB)

WITH

+ **W.P.(C) 2934/2011 & CM APPL.7196/2015**

AWANISH KUMAR

.....Petitioner

Through: Mr. K. K. Rai. Sr. Adv. with Mr.
Awanish Kumar, Mr. S. K. Pandey,
Mr. Chandrashekar Chakalabbi, Mr.
Anshul Rai, Ms. Medha Tandon and
Ms.Mallika Ranjan, Advs.

versus

JAMIA MILLIA ISLAMIA UNIVERISTY & ORS.Respondents

Through: Mr. M. Tarique Siddiqui, Mr.
Abhishek Tanwar & Mohd. Bilal,
Advs. for R-6,7,9,10&13



3(SDB)

+

WITH

W.P.(C) 3320/2011

CENTER FOR PUBLIC INTEREST LITIGATIONPetitioner

Through: Mr. Prashant Bhushan & Ms. Ananya
Kumar, Advs. (M: 9971131192)

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. M. Tarique Siddiqui, Mr.
Abhishek Tanwar & Mohd. Bilal,
Advs. for Jamia Teachers Association,
Old Boys Association and Jamia
Students Union.
Mr. Prithish Sabharwal, Adv. for Jamia
Millia Islamia.

4(SDB)

+

WITH

W.P.(C) 4219/2011 & CM APPL.1016/2015

NASEEM AHMED QURESHI

.....Petitioner

Through: None.

versus

JAMIA MILLIA ISLAMIA, THR. ITS REGISTRARRespondent

Through: Mr. M. Tarique Siddiqui, Mr.
Abhishek Tanwar & Mohd. Bilal,
Advs. for Jamia Teachers Association,
Old Boys Association and Jamia
Students Union.
Mr. Prithish Sabharwal, Adv. for Jamia
Millia Islamia.

5(SDB)

+

WITH

W.P.(C) 4245/2011

KOMAL

.....Petitioner

Through: None.

versus

JAMIA TEACHERS ASSOCIATION & ORS.Respondents

Through: Mr. M. Tarique Siddiqui, Mr.
Abhishek Tanwar & Mohd. Bilal,
Advs. for R-1, 2, 9, Jamia Teachers



Association & Association and Jamia Students Union.

Mr. Pritish Sabharwal, Adv. for Jamia Millia Islamia.

Mr. Dev P Bhardwaj, CGSC with Mr. Vishal Sharma, Adv. for UOI

6(SDB)

WITH

+

W.P.(C) 4322/2011

MANOJ KUMAR & ORS.

.....Petitioners

Through: None.

versus

NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS & ORS.Respondents

Through: Mr. M. Tarique Siddiqui, Mr. Abhishek Tanwar & Mohd. Bilal, Adv. for R-6, 7, 9, 10 & 11

Mr. Pritish Sabharwal, Adv. for Jamia Millia Islamia.

Mr. Dev P Bhardwaj, CGSC with Mr. Vishal Sharma, Adv. for UOI.

7(SDB)

AND

+

W.P.(C) 4035/2023 & CM APPL.15736/2023

AKANSHA GOSWAMI

.....Petitioner

Through: Mr. Ayush Saxena & Mr. Puru Mudgil Adv.

versus

JAMIA MILIA ISLAMIA & ORS.Respondents

Through: Mr. Pritish Sabharwal, Adv. for Jamia Millia Islamia.

CORAM:

JUSTICE PRATHIBA M. SINGH

JUSTICE SANJEEV NARULA

ORDER

%

17.01.2025

1. This hearing has been done through hybrid mode.
2. The judgment of the Constitution Bench in *Aligarh Muslim University*



v. Naresh Agarwal and Ors., 2024 INSC 856, has been delivered on 8th November, 2024.

3. Both the Id. Senior Counsels appearing for the Petitioners submit that they wish to file an additional affidavit in view of the said judgment having now been rendered.

4. All parties are permitted to file a written note of arguments in *W.P.(C) 1970/2011* which shall be considered as the lead matter. The said written note shall be filed by the next date of hearing with advance copy to all the counsels appearing in these matters.

5. Id. Senior Counsel for the Petitioner in the lead matter also points out that the Id. ASG on the previous occasion had submitted that five volumes of records have been filed. However, it appears that the same have not been filed. Ms. Dwivedi, Id. CGSC submits that she will verify the same.

6. Let the said records be filed by the next date of hearing with advance copies to all the counsels appearing in these matters.

7. List these matters for final hearing on **28th March, 2025 at 2:30 p.m.**

PRATHIBA M. SINGH, J.

SANJEEV NARULA, J.

JANUARY 17, 2025

Rahul